

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(S) No. 1630 of 2011**

CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN

08/Dated: 8th September, 2021

Heard through V.C.

2. At the request of learned counsel for the petitioner,
put up this case on 29.09.2021.

(Deepak Roshan, J.)

Amardeep/